

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

112. M.A. 165/2020

In

C.P.(IB)-3272(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.06.2024**

NAME OF THE PARTIES: Corporation Bank

V/s.

Specialty Polymers Pvt Ltd.

Appearance

For Respondent : Adv. Komal Shinde i/b. Adv. Prasad Rane

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
30.08.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)